

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

C.P. No. 02 of 2018 IN
APPEAL NO. 117 OF 2015 &
IA NO. 1469 of 2018

Dated : 12th October, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Lanco Amarkantak Power Ltd.

.... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Khurana
Mr. Tejasv Anand

Counsel for the Respondent(s) :

ORDER

Issue notice to the first Respondent returnable on 12.11.2018. Dasti, in addition is permitted.

List the matter on **12.11.2018.**

(S. D. Dubey)
Technical Member

Pr/js

(Justice N. K. Patil)
Judicial Member